

Central Administrative Tribunal
Jabalpur Bench

CCP No.25/06

Jabalpur, this the 5th day of October 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Mr.A.K.Gaur, Judicial Member

Mithulal Ahirwar
S/o Moolchand Ahirwar
Office Supdt. Grade-II (Retd.)
H.No.422, Manorama Colony
Madhukar Shah Ward No.4
Sagar (M.P.)

Petitioner

(By advocate Shri Sanjay Roy)

Versus

1. Shri A. Samuel
Defence Secretary
Ministry of Defence
New Delhi.
2. Shri B. S. Thakur
Army Headquarters, Kashmir House
New Delhi.
3. Shri B.D.Barshilia
Chief Engineer, HQ. Central Command
Lucknow.
4. Headquarters, Chief Engineer
Jabalpur Zone, Bhagat Marg
Jabalpur.
5. Shri N.B.Singh
Adm.Offr. Headquarters
Commander Works Engineers
SI Line, Bhopal
6. Headquarters, Commander Works Engineer
Project Factory
The Mall Road
Jabalpur.
7. Shri H.Raghuvanshi (Major)

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Garrison Engineer, MES Office
Sagar Canit., Sagar.

8. Garrison Engineer, Project Factory
Itarsi, Distt. Hoshangabad. Respondents
(By advocate Shri K.N.Pethia)

ORDER (oral)

By Dr.G.C.Srivastava, Vice Chairman

Heard the arguments advanced by Shri Sanjay Roy, learned counsel for the petitioner and Shri K.N.Pethia, learned counsel for the respondents.

2. We have gone through the reply filed by the respondents and we find that the order of this Tribunal regarding consideration of the claim of the applicant in respect of payment of leave encashment, medical reimbursement and temporary duty claims has been fully complied with and entitled payment has already been made. We find that there is no willful disobedience of the Tribunal's order and hence this CCP is not maintainable.

3. We accordingly dismiss the CCP, ^{and} notices discharged.

A.K.Gaur
(A.K.Gaur)
Judicial Member

Dr.G.C.Srivastava
(Dr.G.C.Srivastava)
Vice Chairman

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पृष्ठांकन सं. ओ/व्या.....जबलपुर, दि.....
पत्रिलिखि दाता/दिवारः—

- (1) सदिक, उच्च न्यायालय साम ए काउन्सिल, जबलपुर
- (2) अधिकारक श्री/श्रीमती/ए.....के काउन्सिल
- (3) प्रधारी श्री/श्रीमती/ए.....के काउन्सिल
- (4) व्यापाल, रोपान अपार्टमेंट नं. १०२

सूचना एवं आवश्यक क्रारबंधन

उप रजिस्ट्रार

10/10/06
Dated
06/10/06

Sanjay Roy D.V. 2007
K.N. Pethia D.V. 2007